

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4454

ANSWERED ON:20.02.2014

MONOPOLISTIC OPERATIONS BY CABLE OPERATORS MSOS

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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has taken/proposes to take any steps to prevent monopolistic operations by cable operators and multi-system operators in various areas of the country;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (c): In order to ensure fair competition, improved quality of service and equity, Ministry of Information & Broadcasting had sent a reference to Telecom Regulatory Authority of India (TRAI) on 12.12.2012 to examine "Whether any restrictions be imposed on Multi System Operators (MSOs)/Local Cable Operators (LCOs) to prevent monopolies/ accumulation of interest. If yes, what restrictions should be imposed and what should be the form, nature and scope of such restrictions".

TRAI sent its recommendations to the Ministry on 26th November 2013. These recommendations are available on the TRAI website: <http://www.trai.gov.in>.

TRAI recommendations are being examined as per extant guidelines.